## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/548/ (IB)/2017

NAME OF THE PETITIONER(S)

: NITHESA TRADERS

NAME OF THE RESPONDENT(S)

: NAACHIAR PAPER BOARDS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ROHAN RATASEKARAN

Coursel he

BAD:R

2. V. Synivagan

Course for Regardent

U. FA

## **ORDER**

Counsel representing both the parties are present. Both submitted that the matter is settled between the parties. Counsel for respondent sought time for making clear terms of payment of the claim. Counsel for petitioner had no objection to grant of time to the respondent. Considering the submissions made by both the counsel and in the interest of justice, I am inclined to extend time for making submissions in relation to the settlement. Put up on 04.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)